

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

Petition No. 121/2007

In the matter of

Revision of tariff for the block years 2001-04 and 2004-09 in terms of the interpretation of tariff regulations by Appellate Tribunal for Electricity. Misc petition under section 64 (5) and 79 of the Electricity Act, 2003 read with regulations 110,111,and 113 of the CERC (Conduct of Business) Regulations, 1999.

And in the matter of

Power Grid Corporation of India Ltd., Gurgaon

..Petitioner

Vs

Madhya Pradesh Power Transmission Company Ltd & Others **..Respondents**

The following were present:

1. Shri Anand K. Ganeshan, Advocate, PGCIL
2. Shri U.K.Tyagi, PGCIL
3. Shri V.V.Sharma, PGCIL
4. Shri A.K.Nagpal, PGCIL
5. Shri C.Kannan, PGCIL

ORDER

(DATE OF HEARING: 27.5.2008)

At the request of learned counsel for the petitioner, adjourned to 12.8.2008.

**Sd-/
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 27th May 2008**

**sd-/
(BHANU BHUSHAN)
MEMBER**